

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 40/(MAH)/2009
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2016

NAME OF THE PARTIES: Shri Vijay Nanalal Shah
V/s.

M/s. Anchor Paper Mills Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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3	Vijay N. Shah	Petitioner.	
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[Signature]
24/11/2016
10:30 A.M.

3	Rafeeq Peemowiden with Vinod Koman	Res No. 2 to 5 ilb M/s Apex Law Partner	
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[Signature]
24/11/2016
10:30 AM

Order

CP No. 40/397-398/CLB/MB/MAH/2009

At the request of the Respondents, time for filing reply within 14 days is given in
amendment application, rejoinder if any within one week thereof.

List this matter for hearing on 13.1.2017

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)